3371

ने लिखा भी था कि ऐसा है, लेकिन उस को न मान कर के उन पर बाकायदा पेनास्टी वमैरह की जो भी कानून के चन्तर्गत कार्यवाही होती है की गई और वहां पर मुक्त किया किया गया? एक बात । दूसरी बात कि जब केन्द्रीय सरकार को चिट्ठी लिखी गई, कम्पलेंट की गई, तो क्या केन्द्रीय सरकार का यह कर्तंच्य नहीं था कि चूकि इस मामले में बड़े बड़े अधिकारी इनवाल्ड हैं इसलिए अपने इंटेलिजेंस डिपार्टमेंट के आदमी को भेज कर के बास्तविकता की खोज कर के आवश्यक कार्यवाही करती?

श्री जयसुक्तलाल हु: श्री: अफ्रीका से जो शंकराचार्य की आए उसकी बात है वह तो मेरे ख़याल में नहीं है, मुझे इस बात का पता नहीं है, इस बारे में कुछ कह सकने में मैं समर्थ नहीं हूं। जहां तक पंजाब के आफिससं का मामला है वह पंजाब सरकार से हम ने पूछा है, जो उन्होंने एक निवेदन रखा है, कह तो दिधा है और उन से जब और जबाब आएगा तब बतायेंगे।

श्रो जगत नारायण : मेरा सवाल बजीर साहब से यह है कि क्या कोई सरकारी मुला-जिम कोई गिफ्ट ला सकता है और किस हद तक गिफ्ट ला सकता है ?

शो जयसुकालाल हाथों गिपट लाना भौर कहा तक लाना वह तो दूसरे नियम के अधीन बात है, और अभी जो सवाल पूछा है वह स्मर्गालंग के बारे में है, स्मर्गालंग कुछ ऐसी बात है कि उसका अर्थ कोई दूसरा होता है, गिपट लाना अलग बात है। कस्टम की जो बात है तो कस्टम तो पे कर दिया है ऐसा पंजाब ग्रवनमेंट ने हमको कहा है।

श्री शिरिराज किझोर कपूर : क्या माननीय मंत्री जी यह बताने की कृपा करेंगे कि इस में पंजाब सरकार के साथ मद्रास सरकार भी श्राती है, क्या मद्रास सरकार से भी कुछ पूछा गंवा है या नहीं ? थी जयसुखलाल हाथीः मद्रास सरकार से पूछा है, उनका जवाब है कि कोई ऐसी बात बहां तो नहीं हुई है।

UNAUTHORISED PERSONS FOR OLYMPIC GAMES

*530. SHRI M. P. BHARGAVA: Wil' the Minister of EDUCATION be pleased to state:

- (a) whether any cases have come to the notice of Government where per sons not deputed for Olympic games at Tokyo reached Japan and stayed with the Indian Olympic games contin gent;
- (b) if so, whether any foreign exchange released for Indian contingent was used for any one of these unauthorised persons; and
- (c) whether any cases of indiscipline on the part of the members of the Indian Olympic games contingent have been reported?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI BHAKT DARSHAN): (a) and (b) A statement is laid on the Table of the House.

(c) No Sir.

STATEMENT

Particulars of the persons not included in the Indian Contingent to the Olympic Games held at Tokyo but who had stayed in the Olympic Village with the Indian Contingent with the permission of the Chief-de-Mission are as under: —

- 1. Shrj Sur jit Singh Majithia, Vice-President Indian Olympic Association.—He acted as Deputy Chief-de-Mission to the contingent but paid towards his board and lodging expenses at the Village for the entire period of his stay. He also met his passage cost to Tokyo and back.
- 2. Shri Pankaj Gupta, Honorary Secretary, Indian Olympic Association.—He also paid for his board and

3373

lodging expenses and return passage cost.

3. Shri Rameshwar Dayal, President, Gymnastic Federation of India.—Due to unavoidable circumstances, the Coach selected to accompany the Gymnastic team to Tokyo could not reach Tokyo and so Shri Rameshwar Dayal was detailed to look after the Gymnastic team. He stayed in the Village only for the actual number of days absolutely necessary i.e., for the period the team participated in the Gymnastic event.

4. Shri Prithvi Raj.—As no Coach or Manager could accompany the Diving team from India, Shri Prithvi Raj was required to look after the team and he stayed in the Village only for the actual number of days of training and competition by the Diving team.

Both Sarvashri Rameshwar Dayal and Prithvi Raj have met their own passage cost to Tokyo and back and also their expenses for the rest of the days at Tokyo. For the period of their stay in the Village, they were treated as members of the Indian Contingent.

SHRI M. P. BHARGAVA: IVi know, Sir, whether any Deputy Chef-de.Mission was selected and whether before the teams were sent to the Olympics it was felt that such a post was necessary?

SHRI BHAKT DARSHAN: Yes, Sir. As has been stated in the statement, Shri Suijit Singh Majithia was selected as Ihe Deputy Chef-de-Mission by the Chef-de-Mission, Raja Bhalindra Singh, Chairman of the Indian Olympic Association. He was selected on account of the fact that he had a long experience; he had acted as Chef-de-Mission in the Rome Olympic; in i960.

Shri M. P. BHARGAVA: In the statement it has not been said that he was selected. In the statement it has been said that he acted as Deputy Chef-de-Mission but paid towards his board and lodging expenses at the

Village for the entire period of his stay. From this I assume that he happened to be there and was asked by Raja Bhalindra Singh to act as Deputy Chef-de-Mission.

to Questions

SHRI BHAKT DARSHAN: It is not a fact that he was not properly selected. The procedure is that the Chairman ol the Indian Olympic Association selects his own contingent and we only give the approval. We do not look into the details. And we did not pay anything to him. He met all his expenses.

SHRI M. P. BHARGAVA: May I know who was the coach for the Gymnastic team and what was the reason which prevented him from going and how Shri Rameshwar Dayal happened to be in Japan and was asked to take over that post?

SHRI BHAKT DARSHAN: The N.I.S. trained coach, Mr. N. I. Takashi. villi, a Russian, was selected but he was not permitted by the U.S.S.R. Embassy and at the eleventh hour Mr. Rameshwar Dayal was sent

SHRI SANTOKH SINGH: Apart from hockey where we have done very well—no doubt about it—our standard in Olympic has been very poor. May I know what steps are being taken to improve the standards?

SHRI BHAKT DARSHAN: All possible steps.

SHRI ARJUN ARORA: May I know if the Government is aware of the widespread criticism among the sporting public that the percentage of managerial an^ non-competing personnel in the Indian contingent was amongst the highest in the world?

SHRI BHAKT DARSHAN: No, Sir. I have not got the figures about other countries but I can give some figures about our own contingent. For example, so far as hockey was concerned there were 18 players and one manager and one coach were sent. So it was not disproportionate.

SHRI ARJUN ARORA: He has not replied to my question. He has only mentioned hockey, about which we have no complaint this year. He should give figures if he has for the whole contingent, which has fared very badly because of too many coaches, too many managers and too many cooks.

SHRI BHAKT DARSHAN: I do not admit that our failures were due only to the large number of coaches. Our failures were due to several other reasons. I admit that our performance was not up to our expectations, but we are not disappointed on account of that. We will persevere in our attempt.

श्री गिरिराज किशोर कपूर : क्या मंत्री महोदय यह बताने की कृपा करेंगे कि उन से सवाल यह किया गया था कि हाकी को छोड़ कर बाकी खेलों में भारत की क्या कीर्ति हुई श्रीर श्रागे स्पोर्टस में श्रपनी साख को बढ़ाने के लिए क्या मेजसं लिये गये हैं, जबाब मिला "श्राल पासिब्ल मेजसं"। तो क्या मंत्री महोदय यह बता सकते हैं कि सारे के सारे मेजसं न बताएं तो कम से कम दो चार तो बताएं ?

श्री भक्त दर्शन: ग्रगर श्रीमान मुझे इजा-जत दें, तो मैं एक लम्बा विवरण इस संबंध में रख सकता हूं कि हमारी श्रसफलताश्रों के क्या कारण थे श्रीर उन श्रसफलताश्रों को दूर करने के लिए हम क्या प्रयत्न कर रहे हैं। श्रीमन् श्रगर ग्राप श्राज्ञा दें, तो मैं इस संबंध में एक बिवरण विवरण सभा पटल पर रख सकता है।

श्री गिरिराज किझोर कपूर: हां , सभा पटल पर रखवा दीजिए ।

SHRI B. T. KULKARNI: Mr. Chairman, the hon. Deputy Minister is not giving a clear answer as to what is the ratio of players to non-players participating in the contingent which went to the Olympic games. That was the question asked by Mr. Arjun Arora,

SHRI BHAKT DARSHAN: I gave the figures.

MR. CHAIRMAN: You gave the figure only about hockey. If you have got other figures you might lay it on the Table.

SHRI BHAKT DARSHAN: About hockey there were 18 players, one manager and one coach. For athletics there were 13 players, one manager and one coach. For wrestling there were 8 wrestlers, one manager and one coach. For shooting, there were three shooters and one coach-cum-manager. The idea was that for less than five participants, there should be one manager-cum-coach and if the number was larger than that, then there was one separate manager and one separate coach.

MR. CHAIRMAN: Next question.

TEKCHAND COMMITTEE ON PROHIBITION

- •531. SHRI DEOKINANDAN NARA-YAN; WiH the Minister of Home Affairs be pleased to state:
- (a) what recommendations of the Tekchand Committee on Prohibition have been accepted by Government;
- (b) whether opinions on the same were asked for from the State Government; and
- (c) if so, from which of the State Governments opinions have been received up-tc-now?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) The recommendations of the Study Team on Prohibition are under considera. tion in consultation with the State Governments.

- (b) Yes, Sir.
- (c) The Government of Madras have communicated their views on some of the recommendations and have premised a further communication on the rest. The other State Governments have promised to send their views early,